

[Shri Shanti Bhushan]

submit that the provisions relating to quorum which were in force before the 42nd Amendment of the Constitution are still in force because those provisions of the 42nd Amendment relating to quorum have not been brought into force by the necessary notification.

MR. SPEAKER: This question, therefore, does not arise.

SHRI JYOTIRMOY BOSU (Diamond Harbour): There have been extensive printing and serial numbering of duplicate ballot papers by the Government Press, Alipur, Calcutta, under the control of a senior I.P.S. officer Shri Panchoo Gopal Mukherjee, with a very unclean past record. Thousands of such ballot papers have been seized by the District Magistrate and others. That is a very important point. The matter has come out in the press widely and extensively. That was done for the purpose of extensive rigging on the day of polling.

MR. SPEAKER: I do not know.

SHRI JYOTIRMOY BOSU: I would like the hon. Law Minister to enlighten this House as to whether he knows about duplicate ballot papers having been printed and serial-numbered? If so, will he conduct an enquiry? Will he make an investigation about the printing of duplicate ballot papers in the Government Press at Alipur in West Bengal?

12.30 hrs.

**SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1976-77**

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1976-77.

**SUPPLEMENTARY DEMANDS FOR GRANTS (TAMIL NADU), 1976-77**

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to present a statement showing Supplementary Demands for Grants in respect of the State of Tamil Nadu for 1976-77.

**SUPPLEMENTARY DEMANDS FOR GRANTS (NAGALAND), 1976-77**

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to present a statement showing Supplementary Demands for Grants in respect of the State of Nagaland for 1976-77.

**SUPPLEMENTARY DEMANDS FOR GRANTS (PONDICHERRY), 1976-77**

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to present a statement showing Supplementary Demands for Grants in respect of the Union Territory of Pondicherry for 1976-77.

12.35 hrs.

**RAILWAY BUDGET, 1977-78**

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): Mr. Speaker, Sir, I rise to place before the House the annual financial statement for the Indian Government Railways showing the estimated receipts and expenditure for the year 1977-78. The estimates are for the whole of the next financial year, but as the time available now, before the end of this financial year, for discussion of the Demands for 1977-78 is very limited, I seek from this House, for the present, only a vote on account sufficient to cover the estimated expenditure for the first